

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No.139-141 of 2020

IN THE MATTER OF:

Registrar of Companies, West Bengal

.....Appellant

Vs.

**M/s. Kalyanpur Cements Ltd.
Now Known as Dalmia DSP Ltd.**

.....Respondent

Present :

**For Appellant: Mr. Vijay Joshi, Sr.Panel Counsel with Mr. Sumit
Kumar Jaiswal, Company Prosecutor**

For Respondents: Ms. Shipra Chaudhary, Advocate

O R D E R

28.02.2020 - Respondent may file reply to the application regarding limitation as well as the appeal by 18th March, 2020.

List the appeal for 'admission' (after notice) on **31st March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthy Narahari]
Member (Technical)

ss/m